

F.No. 01(03)/Roster/CESTAT/2025/Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 28.08.2025

ORDER NO. 168 of 2025

Hon'ble President is pleased to partially modify the roster order no. 157 of 2025 for CESTAT, New Delhi from **01.09.2025** to **04.09.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 01.09.2025 to 04.09.2025	Mr. P. Dinesha, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Excise and Service Tax Division Bench matters

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Chennai/Chandigarh /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2025/Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066


Dated: 28.08.2025

ORDER NO. 169 of 2025

Hon'ble President is pleased to partially modify the roster order no. 102 of 2025 for **CESTAT, New Delhi** on **29.08.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 29.08.2025	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Service Tax Division Bench matters
	Ms. Binu Tamta, Hon'ble Member (Judicial)	Chamber Work

By Order,


(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar